NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 'S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2017

NAME OF THE PETITIONER(S)

: ARCHER POWER SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) R. Sankar Nalayan Sr. Advo Cate For Han Shankar man

Cairihan

(8) V. SAWKARANARAYANAM

Course M

ORDER

Counsels for the petitioners and respondents are present. At their request, time is enlarged for their submissions. Put up on 04.07.2017 at 10.30 A.M.

C. Jajan glavar. (S.Vijayaraghavan)

Member (Technical)

(k. Anantha Padmanabha Swamy)

Member (Judicial)